Annexure – 8

Name of the corporate debtor: Date of commencement of CIRP:

List of creditors as on:

List of operational creditors (Other than Workmen and Employees and Government Dues)

(in Rs.)

Annexure – 8

Name of the corporate debtor:Raksha Supreme Camouflage Pvt. Ltd Date of commencement of CIRP: 13.11.2025 (Copy of order received on 15.11.2025) List of creditors as on: 12.12.2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

(in Rs.)

SI No.	Name of Creditor	Details of Claim received		Details of Claim Admitted						Amount of	Amount of any Mutual	Amount of claim	Amount of claim	Remarks if any
SI NO.		Date of receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent claim	dues, that may be set off	not admitted	under verification	Remarks II any
1 RADO REXII	NE CO. LIMITED	-	1,15,61,184.00	1,15,61,184.00	UNSECURED	-	-	NO	-	-	_	-		The claim has been admitted in accordance with the order dated 12.11.2025 of the Hon'ble NCLT; however, it is noted that no claim has been submitted by the operational creditor till date
2 Progressive P	Polymers	01.12.2025	4,11,394.56	-	UNSECURED	-	-	NO	-	-	-	-	1 11 304 56	Owing to the non-availability of the Corporate Debtor's books of accounts, despite repeated requests, the IRP has been unable to undertake verification of the claims received.
Total			1,19,72,579	1,15,61,184	_					_			4,11,394.56	